IN THE NATIONAL COMPANY LAW TRIBUNAL : NEW DELHI SPECIAL BENCH : NEW DELHI (COURT-I)

CP-164(ND)/2017

In the matter of:

Genius Bug Education & Learning (P) Ltd

....PETITIONER

Vs.

Registrar of Companies

SECTION:

Under Section 252 (3)

Order delivered on 12.10.2017

Coram:

R. VARADHARAJAN, Hon'ble Member (Judicial)

DEEPA KRISHAN Hon'ble Member (Technical)

For the Petitioner /applicant

: Ms. Rekha Mittal, P.C.S. Authorized Rep. of petitioner.

For the Respondent/Corporate Debtor :-

<u>ORDER</u>

Learned Counsel for the petitioner is present. Ld. representative for the ROC / RD is also present.

Since the matter has been part heard elaborately by one of the Hon'ble Member along with Hon'ble President, Principal Bench, let the matter be listed for tomorrow i.e. 13.10.2017 before the said Bench.

(DEEPA KRISHAN)

MEMBER (TECHNICAL)

(R. VARADHARAJAN) MEMBER (JUDICIAL)

Surjit 12.10.2017